

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
OPTUS LAMINATES PRIVATE LIMITED OPERATING IN
LAMINATES INDUSTRY AT PRANTIJ - HIMMATNAGAR, GUJARAT
(Under sub-regulation (1) of Regulation 36A (1) of the Insolvency and Bankruptcy
Bank of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

RELEVANT PARTICULARS	
1	Name of the corporate debtor along with PAN / CIN / LLP No. OPTUS LAMINATES PRIVATE LIMITED CIN : U20210GJ2004PTC044949 PAN : AACCT1230G
2	Address of the registered office Registered Office : Block-B, 903 & 904, Solitaire Corporate Park, Nr. Divya Bhaskar Press, S.G Highway, Ahmedabad-380051 Factory Premises : Block/Survey No. 197/B and 198 (New Block/Survey No.836 and 837) total land admeasuring about 6778 Sq. Mtrs. (without construction) and 18818-00 Sq. Mtrs. with construction thereon situated at village Sonasan, Taluka - Prantij, within the limits of Sonasan Gram Panchayat, District-Sabarkantha
3	URL of website https://sites.google.com/nakshatraipe.com/optus/home
4	Details of place where majority of fixed assets are located Taluka - Prantij, District - Sabarkantha
5	Installed capacity of main products/services Installed Capacity for manufacturing - 1,75,000 laminate sheets per month
6	Quantity and value of main products/ services sold in last financial year Corporate Debtor has earned revenue of Rs. 38.55 Crores in FY 2020-2021 and details thereafter are not available at present.
7	Number of employees / workmen Nil. The Corporate Debtor is not operative since June 2022.
8	Further details including last available financial statements (with schedules) of two years, lists of creditors, are available at : Details can be sought by sending mail at optuslaminates@nakshatraipe.com
9	Eligibility for resolution applicants under section 25(2)(h) of the Code Can be obtained by emailing at : optuslaminates@nakshatraipe.com
10	Last date for receipt of expression of interest 09th April, 2024
11	Date of issue of provisional list of prospective resolution applicants 19th April, 2024
12	Last date for submission of objections to provisional list 24th April, 2024
13	Date of issue of final list of prospective resolution applicants 04th May, 2024
14	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants 09th May, 2024
15	Last date for submission of resolution plans 08th June, 2024
16	Process email id to submit EOI optuslaminates@nakshatraipe.com

IP Jigar Bhatt
IP Registration No.: IBBI/PA-001/IP-P-01917/2019-2020/13005
For, Nakshatra Insolvency Resolution Professional Limited
IPE Registration No.: IBBI/IPE-0018/PA-1/2022-23/50017
Resolution Professional
Optus Laminates Private Limited
(Company undergoing Corporate Insolvency Resolution Process)
Date : 25th March, 2024 AFA Number : AA1/13005/02/240125/106805
Place : Ahmedabad AFA valid up to.: 24/01/2025

Form G_Optus Laminates Pvt Ltd_8x18_English

Financial Express, Ahmedabad
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ફોર્મ G
પ્રાંતિજ - હિમ્મતનગર, લેમીનેટ્સ ઇન્ડસ્ટ્રી ખાતે
ઓપ્ટસ લેમીનેટ્સ પ્રાઇવેટ લિમીટેડ માટે એક્સપ્રેશન ઓફ ઇન્ટરેસ્ટ માટે આમંત્રણ
(ઇન્સોલ્વેન્સી અને બેંક્રપ્ટસી બોર્ડ ઓફ ઇન્ડિયા (ઇન્સોલ્વેન્સી રેઝોલ્યુશન
પ્રોસેસ ફોર કોર્પોરેટ પર્સન્સ) નિયમનો, ૨૦૧૬ ના નિયમન ૩૬ એ(૧) હેઠળ)

સંબંધિત વિગતો	
1	પાન/સીઆઈએન/એલએલપી નં. સહિત કોર્પોરેટ દેવાદારનું નામ ઓપ્ટસ લેમીનેટ્સ પ્રાઇવેટ લિમીટેડ CIN : U20210GJ2004PTC044949 PAN : AACCT1230G
2	રજિસ્ટર્ડ ઓફિસનું સરનામું રજિસ્ટર્ડ ઓફિસ : પ્લોક-બી, ૯૦૩ અને ૯૦૪, સોલિટારી કોર્પોરેટ પાર્ક, દિવ્ય ભાસ્કર પ્રેસ પાર્ક, એસ.જી.હાઇવે, અમદાવાદ- ૩૮૦૦૫૧ ફેક્ટરી પરિસર : પ્લોક/સર્વે નં. ૧૯૭/બી અને ૧૯૮ (નવો પ્લોક/સર્વે નં. ૮૩૬ અને ૮૩૭) કુલ જમીન, જેની કુલ જમીન આશરે ૬૭૭૮ ચો.મી. (બંધકામ વિના) અને ૧૮૮૧૮-૦૦ ચો.મી. બંધકામ સહિતની છે, જેની પર સોનાસણ, તાલુકો-પ્રાંતિજ, સોનાસણ ગ્રામ પંચાયત, જિલ્લા-સાબરકાંઠાની હદમાં આવેલ છે.
3	વેબસાઇટની યુઆરએલ https://sites.google.com/nakshatraipe.com/optus/home
4	સ્થાનની વિગતો, મુખ્યત્વે ફિક્સ્ડ અસ્થામતો જ્યાં આવેલી છે તાલુકા - પ્રાંતિજ, જિલ્લા - સાબરકાંઠા
5	મુખ્ય ઉત્પાદનો/સેવાઓની સંસ્થાપિત ક્ષમતા ઉત્પાદન માટે સ્થાપિત ક્ષમતા - ૧,૭૫,૦૦૦ લેમિનેટ શીટ્સ
6	છેલ્લા નાણાકીય વર્ષમાં વેચાયેલ મુખ્ય ઉત્પાદનો/સેવાઓનો જથ્થો અને મૂલ્ય કોર્પોરેટ દેવાદારે નાણાકીય વર્ષ ૨૦૨૦-૨૦૨૧ માં રૂ. ૩૮.૫૫ કરોડની આવક મેળવી છે અને તે પછીની વિગતો હાલમાં ઉપલબ્ધ નથી.
7	કર્મચારીઓ/કારીગરોની સંખ્યા નથી. કોર્પોરેટ દેવાદાર જૂન ૨૦૨૨ થી કાર્યરત નથી.
8	છેલ્લા બે વર્ષના ઉપલબ્ધ નાણાકીય સ્ટેટમેન્ટ્સ (પત્રકો સહિત), લેણદારોની યાદી માટેની તારીખો સહિત આગળની માહિતી ખાતે ઉપલબ્ધ છે: વિગતો optuslaminates@nakshatraipe.com પર ઇમેઇલ દ્વારા મેળવી શકાશે
9	કોડની કલમ ૨૫(૨)(એચ) હેઠળ રેઝોલ્યુશન અરજદારોની યોગ્યતા વિગતો optuslaminates@nakshatraipe.com પર ઇમેઇલ દ્વારા મેળવી શકાશે
10	એક્સપ્રેશન ઓફ ઇન્ટરેસ્ટ સ્વીકારવાની છેલ્લી તારીખ ૦૯ એપ્રિલ, ૨૦૨૪
11	પ્રસ્તાવિત રેઝોલ્યુશન અરજદારોની કામચલાઉ યાદી ઇસ્યુ કરવાની છેલ્લી તારીખ ૧૯ એપ્રિલ, ૨૦૨૪
12	કામચલાઉ યાદી પરત્વેના વાંધા જમા કરાવવા માટેની છેલ્લી તારીખ ૨૪ એપ્રિલ, ૨૦૨૪
13	સંભવિત રેઝોલ્યુશન અરજદારોની કામચલાઉ યાદી ઇસ્યુ કરવાની છેલ્લી તારીખ ૦૪ મે, ૨૦૨૪
14	સંભવિત રેઝોલ્યુશન અરજદારોને માહિતી મેમોરેન્ડમ, મૂલ્યાંકન મેટ્રિક્સ અને રિઝોલ્યુશન પ્લાનની વિનંતીની તારીખ ૦૯ મે, ૨૦૨૪
15	રેઝોલ્યુશન પ્લાન જમા કરાવવા માટેની છેલ્લી તારીખ ૦૮ જૂન, ૨૦૨૪
16	EOI જમા કરાવવા માટે ઇમેઇલ આઇડી optuslaminates@nakshatraipe.com

IP Jugar ભટ્ટ
IP Registration No.: IBBI/PA-001/IP-P-01917/2019-2020/13005
નક્ષત્ર ઇન્સોલ્વેન્સી રેઝોલ્યુશન પ્રોફેશનલ લિમીટેડ વતી
IPE Registration No.: IBBI/IPE-0018/PA-1/2022-23/50017
રેઝોલ્યુશન પ્રોફેશનલ
ઓપ્ટસ લેમીનેટ્સ પ્રાઇવેટ લિમીટેડ
(કોર્પોરેટ ઇન્સોલ્વેન્સી રિઝોલ્યુશન પ્રક્રિયામાંથી પસાર થતી કંપની)
તારીખ : ૨૫ માર્ચ, ૨૦૨૪ AFA Number : AA1/13005/02/240125/106805
સ્થળ : અમદાવાદ AFA valid up to.: 24/01/2025

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